CCA NO.56/05

IN

O.A. No.894/99

04.04.2006

HON'BLE MR. K.B.S. RAJAN, J.M. HON'BLE MR. A. K. SINGH, A.M.

Shri D. Tiwari, holding brief of Shri S. Dwivedi, counsel for the applicant. Shri A. K. Gaur, counsel for the respondents.

In view of the compliance report filed on behalf of respondents which are to the full satisfaction of the counsel for the applicant, the Contempt petition is dismissed and notices issued are discharged.

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Member-A

Member-J

/ns/